

OPEN COURTCENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH : ALLAHABAD

ORIGINAL APPLICATION No. 1369/2006

WEDNESDAY, THIS THE 13<sup>th</sup> DAY OF DECEMBER, 2006HON'BLE MR. K. ELANGO ... MEMBER (J)  
HON'BLE MR. M. JAYARAMAN ... MEMBER (A)Ishwar Dayal,  
S/o Sri Sher Singh,  
R/o Village and Post Basrehar,  
District Etawah. ... Applicant

(By Advocate Shri V.K. Agnihotry)

Vs.

1. Union of India, through Secretary,  
Ministry of Communications,  
Department of Posts,  
Dak Bhawan, Sansad Marg,  
New Delhi.
2. Head Post Master,  
Etawah.
3. Inspector,  
Post Office Bharthana,  
District Etawah. ... Respondents

ORDERHon'ble Mr. M. Jayaraman, Member (A) :

Heard Shri V.K. Agnihotry, counsel for the applicant on the admission of this O.A. He pleads that the applicant was posted as Runner from March, 1989, and he was orally dismissed from the post in September, 1995. After waiting for some time, the applicant filed a writ petition in the High Court which was dismissed giving him liberty to approach this Tribunal with an Original Application. Accordingly, he has filed the present O.A.

2. After arguing the case for some time, the counsel made a request that he would like to withdraw the O.A. as he wants to make a representation to the authorities and seeks leave of this Court to come back to the Tribunal if he is aggrieved by the decision taken on the representation.



(3)

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3. We have heard the matter. In the light of the request made by the counsel for the applicant, we dismiss the O.A. as withdrawn giving liberty to the applicant to make a representation to the authority and to approach this Tribunal if he is not satisfied with the orders passed by the authority on the said representation.

M  
(M. JAYARAMAN)

MEMBER (A)

K. Elango  
(K. ELANGO)  
MEMBER (J)

psp.